

LIBRARY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

KOLKATA BENCH

O.A. NO. 704 OF 2017
M.A. NO. 114 OF 2017
In the matter of :

An Application under Section 19 of the
Administrative Tribunal Act, 1985;

And

In the matter of :

1. Amit Som son of late Arabinda Som alias

Shome;

2. Smt. Bela Som, wife of Arabinda Som alias

Shome

Both residing at 12, Baruipara 1st Bye Lane

Howrah-711104.

Applicants.

Versus

1. UNION OF INDIA, through the Secretary
Government of India, Ministry of Environment
and Forests, New Delhi, service through the
Secretary Ministry of Law & Justice, Branch
Secretariat 11, Strand Road, Kolkata
700001.

2. THE DIRECTOR, BOTANICAL SURVEY OF
INDIA, CGO Complex, Salt Lake City, Kolkata-
700064.

3. THE DEPUTY DIRECTOR, Botanical
Survey of India, Easter Circle, Shillong, Pin
793003.

4. THE JOINT DIRECTOR, Indian Botanic
Garden (now AJC Bose Botanic Garden)
Botanical Survey of India, West Bengal, Howrah
Pin 711103.

6. DEPUTY DIRECTOR (C.S.) 605
Parayayavan Bhawan, CGO Complex, New
Delhi 110003.

Respondents.

No. O.A. 350/00704/2017
M.A. 350/00417/2017

Date of order: 7.9.2017

Present : Hon'ble Dr. Nandita Chatterjee, Judicial Member.

For the Applicant : Md. Mahmud, Counsel

For the Respondents : Mr. S. Paul, Counsel

O R D E R (Oral)

Nandita Chatterjee, Judicial Member:

Heard Md. Mahmud, Ld. Counsel for the applicant and Mr. S. Paul, Ld. Counsel for the respondents.

2. Ld. Counsel for the applicant states that the late father of the applicant had been a Garden Attendant with the respondent authorities, who had died in harness on 3.9.2005. An application for appointment on compassionate ground had been preferred by the applicant reportedly on 3.9.2005 as noted in A/8 which the Ld. Counsel for the applicant admits had been a typographical error. Thereafter a further application had been made on 9.9.2005 by the applicant which was forwarded to Director, Botanical Survey of India on 20.4.2010 but the same has not been considered till date.

3. The Ld. Counsel for the respondents fairly submits that the respondent authorities are in a process of evolving policy matters on compassionate appointment which may take some more time to be concluded.

4. Hence, the O.A. is disposed of by directing the Director, Botanical Survey of India, i.e. respondent No. 2 to dispose of the representation dated 5.1.2017 by a reasoned and speaking order which is to be communicated to the applicant within one week of arriving upon a decision on the

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representation.

5. An M.A. has been filed for jointly moving the application by the applicant and his mother, which is allowed.

5. With these observations, the O.A. and M.A. are, accordingly, disposed of.

(Dr. Nandita Chatterjee)
Administrative Member

SP